

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: May 25, 2023**

**No.235/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Shri Anoop Singh Bhakuni is posted as 4<sup>th</sup> Additional Civil Judge (Jr. Div.), Haridwar in the vacant Court.

**No.236/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Hina Kousar is posted as 4<sup>th</sup> Additional Civil Judge (Jr. Div.), Dehradun in the vacant Court.

**No.237/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Shristi Shukla is posted as Judicial Magistrate-II, Dehradun in the vacant Court.

**No.238/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Radha Kulshreshtha is posted as Judicial Magistrate, Tanakpur, District Champawat in the vacant Court.

**No.239/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Nancy Chhabra is posted as 5<sup>th</sup> Additional Civil Judge (Jr. Div.), Dehradun in the vacant Court.

**No.240/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Shaifali Chandravanshi is posted as Judicial Magistrate-III, Dehradun in the vacant Court.

**No.241/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Sonam Rawat is posted as Judicial Magistrate-IV, Dehradun in the vacant Court.

**No.242/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Shri Abhishek Kumar Mishra is posted as Additional Civil Judge (Jr. Div.), Rishikesh, District Dehradun in the vacant Court.

**No.243/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Shri Jatin Mittal is posted as Civil Judge (Jr. Div.), Rudraprayag in the vacant Court.

**No.244/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Shri Naveen Rana is posted as Civil Judge (Jr. Div.), Gangolihat, District Pithoragarh in the vacant Court.

**Note: Ms. Avantika Singh Chaudhary, Civil Judge (Jr. Div.), Didihat, District Pithoragarh shall continue hold Camp Court at Gangolihat, District Pithoragarh as per provisions of Notification No. 208/UHC/Admin.A-2/2023 dated 25.04.2023 of the Court, until Shri Naveen Rana completes his Foundation Training.**

**No.245/UHC/Admin.A-2/2023**

Pursuant to the Government Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023; Ms. Tanya Middha is posted as Judicial Magistrate, Pithoragarh in the vacant Court.

**All above orders shall come into force with immediate effect.**

**By Order of the Court,**

**Sd/-  
(Anuj Kumar Sangal)  
Registrar General**

**No.2608/UHC/Admin.A-2/Transfer-Posting./2023**

**Dated: May 25, 2023**

1. All the District Judges of the State Judiciary for information along-with the copy of the Notification/Appointment No.320/XXX(4)/2023-04(2)/2018 dated 25<sup>th</sup> May, 2023 of the Government of Uttarakhand, regarding appointment of the newly recruited candidates.

Newly recruited officers who are being given posting on various stations of the State shall join their duties in the respective stations with immediate effect.

After taking over charge, the newly recruited officers shall be given practical training by attaching them with Courts at **District Headquarters** as per programme prepared by the respective District Judges.

During the practical training the officers will prepare notes of the training, which will be evaluated by the District Judges concerned and will be submitted to this Hon'ble Court with his/her comments.

2. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information with the request **to prepare/conduct Foundation Training Programme of the officers of 2021-Batch.**

3. Concerned newly recruited officer of Civil Judge (Jr. Div.) 2021-Batch, on addresses given in the enclosed appointment letter through Speed Post.

Newly recruited officers shall take charge on the posts assigned to them at the earliest and they should note that their appointment to the post of Civil Judges (Jr. Div.)/Judicial Magistrates is purely temporary and they shall remain on probation for a period of two years or extended period of probation, as the case may be.

4. P.P.S. of the Court with the request to place it before His Lordship Hon'ble the Chief Justice.
5. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
6. All the Registrars and OSD of the Court for information.
7. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Deputy Registrar (Accounts) of the Court for information.

11. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
12. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Haridwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
13. P.S. to Registrar General.
14. Chief Treasury Officer (s), Champawat, Dehradun, Haridwar, Pithoragarh and Rudraprayag.
15. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
16. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**